

ITEM NO.36

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.14533/2022

(Arising out of impugned final judgment and order dated 16-08-2022 in WP(C) No.195/2010 passed by the High Court of Delhi at New Delhi)

INDIAN OLYMPIC ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.184333/2022 - APPLICATION FOR PERMISSION, IA No.184339/2022 - APPLICATION FOR PERMISSION, IA No.169190/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.119976/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.187444/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.176641/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.119945/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.170431/2022 - CLARIFICATION/DIRECTION, IA No.184150/2022 - CLARIFICATION/DIRECTION, IA No.180548/2022 - CLARIFICATION/DIRECTION, IA No.175040/2022 - CLARIFICATION/DIRECTION, IA No.118333/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.180545/2022 - INTERVENTION APPLICATION, IA No.184366/2022 - INTERVENTION APPLICATION, IA No.176638/2022 - INTERVENTION APPLICATION, IA No.119944/2022 - INTERVENTION APPLICATION, IA No.184149/2022 - INTERVENTION/IMPLEADMENT, IA No.141334/2022 - INTERVENTION/IMPLEADMENT, IA No.188393/2022 - INTERVENTION/IMPLEADMENT, IA No.119975/2022 - INTERVENTION/IMPLEADMENT, IA No.118350/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No.119939/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.189845/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.138824/2022 - VACATING STAY)

WITH SLP(C) No. 16507/2022 (XIV)

(With IA No.133401/2022 - EX-PARTE AD-INTERIM RELIEF, IA No.129680/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.129678/2022 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

Diary No.30124/2022 (XIV)

(With IA No.141964/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.141983/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No.141965/2022 - PERMISSION TO FILE ADDITIONAL, DOCUMENTS/FACTS/ANNEXURES, IA No.141963/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.141961/2022 - PERMISSION TO FILE SLP)

Diary No.27750/2022 (XIV)

(With IA No.132849/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.137590/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No.133827/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.132847/2022 - PERMISSION TO FILE SLP)

Diary No.27967/2022 (XIV)

(With IA No.193485/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 141604/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.141982/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.141603/2022 - PERMISSION TO FILE SLP)

Diary No.30030/2022 (XIV)

(With IA No.141951/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.141984/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No.141950/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.141952/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.141949/2022 - PERMISSION TO FILE SLP)

Date : 05-04-2023 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA**

For Petitioner(s) **Mr. Harishikesh Baruah, Adv.
Ms. Astha Sharma, AOR
Mr. Srisatya Mohanty, Adv.
Mr. Akshay Kumar, Adv.
Mr. Sanjeev Kaushik, Adv.
Ms. Mantika Haryani, Adv.
Mr. Shreyas Awasthi, Adv.**

Mr. Himanshu Chakravarty, Adv.
Ms. Ripul Swati Kumari, Adv.
Mr. Bhanu Mishra, Adv.
Mr. Devvrat Singh, Adv.
Ms. Muskan Surana, Adv.

Mr. P.V. Dinesh, Adv.
Mr. Zulfiker Ali P. S, AOR
Ms. Lakshmi Sree P., Adv.
Ms. Lebina Baby, Adv.

Mr. Debesh Panda, AOR

Mr. Javedur Rahman, AOR
Mr. Mudassir, Adv.

Mr. Nilanjan Bhattacharjee, Adv.
Mr. Aakarsh Kamra, AOR

Mr. Hrishikesh Baruah, Adv.
Ms. Radhika Gupta, AOR

Ms. Awantika Manohar, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG
Mr. K.m Nataraj, ASG
Mr. Kanu Agrawal, Adv.
Mr. Mayank Pandey, Adv.
Mr. Shantnu Sharma, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Amrish Kumar, AOR

Mr. Aakarsh Kamra, AOR
Mr. Nilanjan Bhattacharjee, Adv.

Mr. Rahul Mehra, Caveator-in-person
Mr. Chaitanya Gosain, Adv./

Mr. Anuj Tyagi, AOR
Mr. Gopal Sankarnarayanan, Sr. Adv.
Mr. Hemant Phalpher, Adv.
Ms. Maitry Kakade, Adv.
Ms. Aditi Gupta, Adv.

Mr. Abhijeet Awasthi, Adv.

Mr. Nar Hari Singh, AOR
Ms. Devina Sehgal, AOR

Ms. Liz Mathew, AOR
Ms. Mallika Agarwal, Adv.

Mr. Samar Vijay Singh, AOR
Mr. Aditya Vikram Singh, Adv.
Mr. Keshav Mittal, Adv.

Mr. Vishnu Sharma, AOR
Mr. Bir Inder Singh Gurm, Adv.

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Sravan Kumar Karanam, AOR
Mr. Utkarsh Pratap, Adv.
Mr. Lavkesh Bhambhani, Adv.
Mr. P. Santosh Kumar, Adv.
Ms. Medha Singh, Adv.

Mr. Debesh Panda, AOR

Mr. Rajesh Inamdar, Adv.
Mr. Pai Amit, AOR
Mr. Abhiyudaya Vats, Adv.
Ms. Pankhuri Bhardwaj, Adv.

Ms. Meenakshi Arora, Sr. Adv.
Mr. Tejeshwar Singh, Adv.
Mr. Sumeer Sodhi, AOR
Mr. Tushar Arora, Adv.
Mr. Gaurav Arora, Adv.

Ms. Radhika Gupta , AOR
Mr. Kaushik Poddar, AOR

Mr. Gautam Das, AOR
Mr. Abanikanta Sahu, Adv.
Ms. Smita Samantaray, Adv.
Ms. Vandana Miglani Bebarta, Adv.
Ms. Subasini Sethy, Adv.

Mr. Anuj Tyagi, AOR
Mr. Gopal Sankarnarayanan, Sr. Adv.
Mr. Hemant Phalpher, Adv.
Ms. Maitry Kakade, Adv.
Ms. Aditi Gupta, Adv.
Mr. Abhijeet Awasthi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Since the constitution for the Indian Olympic Association has been duly drafted by Mr Justice L Nageswara Rao, a former Judge of this Court, it would be necessary for this Court to put a finality on the matter. In the meantime, if any party seeks to file any objections or suggestions on the draft, this shall be done within a period of three weeks and shall be circulated between the parties.
- 2 Mr K M Nataraj, Additional Solicitor General is requested to ensure that all the objections which are received to the draft proposed by the learned former Judge of this Court are collated and placed before this Court in a tabular form so as to facilitate final disposal.
- 3 List the Petitions on 9 May 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar